

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

16. C.P. (IB)/128(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.06.2024**

Name of the Party: Sunjeet Communications Pvt Ltd  
Vs  
Rashmi Metro Homes LLP

Section 9 of Insolvency and Bankruptcy Code, 2016

**ORDER**

1. Mr. Shyam Kapadia a/w Mr. Ranjit Shetty, Mr. Yuvraj Choksy and Ms. Monika Vyas, Ld. Counsel for the Operational Creditor present through physical mode. Ld. Counsel for the Corporate Debtor present through physical mode (the appearance not marked in the attendance sheet/ chat box).
2. Heard the Counsel and perused the records.
3. **Reserved for orders.**

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**